

Fourteenth Loksabha

Session : 7

Date : 06-03-2006

Participants : Pawar Shri Sharad Chandra Govindrao

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Title : Statement regarding status of implementation of recommendations in 6th and 10th reports of Standing Committee on Agriculture.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Mr. Speaker, Sir, I am making this statement on the status of implementation of recommendations contained in the Sixth and Tenth Reports of Standing Committee on Agriculture in pursuance of direction 73A of the hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part-II, dated September 01, 2004.

The Standing Committee on Agriculture examined the Demands for Grants of the Ministry of Agriculture, Department of Agricultural Research and Education (DARE) for the year 2004-05 and presented their Sixth report based on the Action Taken by the Government on the Recommendations/Observations contained in the Second Report of the Standing Committee on Agriculture (2004-05). This Report was presented to the Lok Sabha on 2nd March, 2005 and the same was laid in the Rajya Sabha on the same day. The Committee have accepted the Replies of the Government to their recommendation Nos. 1,2,3,5,7 and 10 of the Second Report. The Committee did not accept the Replies of the Government to their Recommendation Nos. 4,8,9 and 11. Further, the Committee still awaits the final Reply of the Government to their Recommendation No.6. Hence, the Department has furnished the Further Replies of the Government to all these Recommendations in the Action Taken Report.

All these recommendations of the Committee have been considered and accepted in this Department of the Ministry of Agriculture. The action as proposed by the Committee has already been taken/initiated on all

* Also placed in Library. See No. LT 3751/06

recommendations. The details of recommendations/Comments of the Committee and

Action/Further Action taken by the Government are enclosed in Annexe-I.

Further, the Standing Committee on Agriculture examined the Demands for Grants of the Ministry of Agriculture, Department of Agricultural Research & Education (DARE) for the year 2005-06, and presented their Tenth Report to the Lok Sabha on 20th April, 2005 and same was laid in Rajya Sabha on the same day. The Department in the Ministry of Agriculture has prepared the Replies of the Government and furnished to the Committee. The Committee have considered the Replies of the Government to their Recommendations.

All the Sixteen recommendations of the Committee have been considered and accepted in this Department of the Ministry of Agriculture. The action as proposed by the Committee has already been taken/initiated on all Recommendations.

The details of the Recommendations of the Committee and the Replies of the Government are given in Annexe-II.

MR. SPEAKER: Well, I wish to compliment the Minister for this statement.

... (*Interruptions*)

श्री इलियास आज़मी (शाहाबाद) : अध्यक्ष महोदय, यू.सी. बनर्जी की रिपोर्ट आ गयी है।...(व्यवधान)

अध्यक्ष महोदय : इसे बाद में लेंगे।

हूँ(व्यवधान)

MR. SPEAKER: Please, please. We come to Item No.13.

... (*Interruptions*)

मोहम्मद सलीम (कलकत्ता-उत्तर पूर्व) : जिनके ऊपर जुर्म डाला गया है, वे जेल में सड़ रहे हैं।...(व्यवधान)

श्री रामजीलाल सुमन (फ़िरोज़ाबाद) : अध्यक्ष महोदय, हमारा प्रस्ताव है कि विजय कुमार मल्होत्रा जी के ध्यानार्काण प्रस्ताव को बाद में लिया जाए।...(व्यवधान)

MR. SPEAKER: Please sit down.

... (Interruptions)

MR. SPEAKER: I have not said that I will not allow. I have not said that. Please see the List of Business. After Question Hour and Papers laid, we shall continue with the Discussion under rule 193 and the hon. Prime Minister is to reply. We have all agreed to that.

... (Interruptions)

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Sir, Calling Attention too.

अध्यक्ष महोदय : एक-एक करके सब लेंगे।

हूँ(व्यवधान)

MR. SPEAKER: Shri Salim, I have not rejected the chance to you.

... (Interruptions)

मोहम्मद सलीम : अध्यक्ष महोदय, अगर प्रधान मंत्री जी यह भी कह दें कि गोधरा मामले में एक्शन लेंगे, तो हम खुश हो जाएंगे।...(व्यवधान)

MR. SPEAKER: When the hon. Prime Minister has to reply to a very important discussion, it is not correct to do like this.

... (Interruptions)

अध्यक्ष महोदय : यह सही नहीं है।

हूँ(व्यवधान)

MR. SPEAKER: Nothing will be recorded.

*(Interruptions) ... **

MR. SPEAKER: For the time being, it is enough.

... (Interruptions)

MR. SPEAKER: Hon. Members, please go to your seats. Otherwise, I will name you.

... (Interruptions)

MR. SPEAKER: Hon. Members, there are many issues on which there are definite views of different political parties. We should respect each other's views.

... (Interruptions)

अध्यक्ष महोदय : आप बैठ जाइए। हमने कहा है कि आपको बोलने का मौका देंगे।

... (व्यवधान)

अध्यक्ष महोदय : हमने यह नहीं कहा कि आपको बोलने का मौका नहीं देंगे। हमने तय किया है कि क्वेश्चन आवर के बाद, पेपर्स ले होने के बाद this matter will be taken up and the hon. Prime Minister would reply. Can we not give the hon. Prime Minister and the hon. Leader of the Opposition the chance to speak?

... (Interruptions)

MR. SPEAKER: Nothing will be recorded.

*(Interruptions) ... **

MR. SPEAKER: Hon. Members, please go to your seats. Nothing is being recorded.

*(Interruptions) ... **

MR. SPEAKER: You give me the names of Members who are shouting.

... (Interruptions)

- Not Recorded.

अध्यक्ष महोदय : आप सब अपनी सीट पर जाइए।

हूँ(व्यवधान)

MR. SPEAKER: Hon. Members, please go to your seats. Nothing is being recorded.

*(Interruptions) ... **

अध्यक्ष महोदय : जो माननीय सदस्य नहीं बैठेंगे, उनके नाम and all his conduct,I will send it to the Privileges Committee.

... (Interruptions)

MR. SPEAKER: Please sit down.

... (Interruptions)

MR. SPEAKER: It is a shameful behaviour.

... (Interruptions)

अध्यक्ष महोदय : आप सब पहले अपनी-अपनी सीटों पर जाइये।

हूँ(व्यवधान)

MR. SPEAKER: I will send to every hon. Member a cassette of today's performance here. You will see tomorrow what is there. It is a shameful behaviour.

... (Interruptions)

MR. SPEAKER: You cannot decide. I will decide.

... (Interruptions)

MR. SPEAKER: It is a shameful behaviour.

... (Interruptions)

MR. SPEAKER: I am sorry Mr. Salim, you are not doing justice to yourself.

... (*Interruptions*)

MR. SPEAKER: Yes, Item No.13, hon. Prime Minister.

... (*Interruptions*)

- NotRecorded.

MR. SPEAKER: You will see tomorrow. If you have little time, see the cassette that I will send to all of you. The country has seen you, how you have behaved.

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